

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : GVR Infra Projects Ltd

PETITION NUMBER : CP/IB/941/2018

APPLICATION NUMBER : a) IA/IBC/2216/2023
b) IA(IBC)/425/2024

COMMON ORDER

a. IA/IBC/2216/2023 IN CP/IB/941/2018

Mr. Jayanth Viswanathan, Ld. Counsel for the Applicant.

Mr. Vijay, Ld. Counsel for the Respondent.

Ms. Santhi Chandra, Ld. Counsel for Respondent No. 1.

Ms. Nikita, Ld. Counsel for Respondent No. 5.

None for Respondent No. 2 and 3

Mr. Sai Srujan, Ld. Counsel for Respondent No. 4.

Respondents No.1, 4 and 5 are directed to file Counter within **two weeks**. This is the final opportunity and if no reply is filed within two weeks, right to file Reply will be closed.

Respondents No.2, 3, 6, 7,8 , 9 and 10 have not appeared till date and they are set as ex-parte.

The Respondents are directed not to take any adverse action against the Applicant till the disposal of the application.

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Rejoinder if any, be filed within a **week** there after.

List the application on **04.07.2024** for hearing.

b. IA(IBC)/425/2024 IN CP/IB/941/2018

Mr. Jayanth Viswanathan, Ld. Counsel for the Applicant.

Mr. Vijay, Ld. Counsel for the Respondent.

List the application on **04.07.2024** for hearing.

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RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)